

Title: Introduction of the Taxation Laws (Amendment) Bill, 2000.

12.59-1/4 hours

THE MINISTER OF FINANCE (SHRI YASHWANT SINHA) I beg to move for leave to introduce a Bill further to amend the Finance Act, 2000 and the Income-tax Act, 1961.

MR. SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Finance Act, 2000 and the Income-tax Act, 1961."

The motion was adopted.

SHRI YASHWANT SINHA: I introduce ** the Bill. ...(Interruptions)

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*** Introduced with the recommendation of the President*

MR. SPEAKER: I think, the House agrees that the matters under Rule 377 listed for the day may be treated as laid on the Table of the House.

...(Interruptions)